

ITEM NO.52

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1325/2024

ANOOB VERMA

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 22-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Pankaj Singh, Adv.
Mr. Suryansh Singh, Adv.
Ms. Samina Thakur, Adv.
Ms. Veera Kaul Singh, AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Await certificate of service from the High Court in respect
of respondent nos. 2 and 3. Issue D.O.

Original records have been received from High Court and
Trial Court.

List again on 15.10.2024.

SUJATA SINGH
Registrar

HJ